IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR'S REPORT NO. 20 OF 2026

IN

COMPANY PETITION NO. 173 OF 2007
SALE OF ASSETS

IN THE MATTER OF M/S. ALPS BPO SERVICES LTD. (IN LIQN.),

Pursuant to the order dated **30.10.2026** passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. **20 of 2026**, offers are invited in the sealed cover to reach the undersigned on or before **27.11.2026** upto **04.00 PM** in the office of Official Liquidator, Ahmedabad for sale of the properties of the above named company as per details given below:-

Lot No.	Description of properties	Upset Price (₹)	EMD (₹)
I	Movable articles laying at Shed No.09, Anupam Industrial Estate, Nr. Keval Kanta, B/h. Gujarat Bottling, Rakhial, Ahmedabad	1,50,000/-	15,000/-

NOTE:--

(01) The sale of asset of the Company are on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**".

(02) The Official Liquidator is not having any documents of aforesaid movable articles.

(03) The bidders are requested to submit their offers in accordance with the Terms and Conditions as mentioned in the tender forms

(04) The Purchaser will be liable to pay all local dues, taxes, charges, premium etc. if any.

(05) The Auction Purchaser should note that TDS and GST, liability if any, arising out of the sale of assets and properties will have to be borne by the purchaser separately over and above sale consideration amount and shall not be deducted from sale consideration amount confirmed by the Hon'ble High Court of Gujarat.

(06) The interest free Earnest Money Deposit (EMD) be deposited by way of NEFT/RTGS in the account of **"EMD Account of Official Liquidator"**, Current Account No. **0960002105018295**, Punjab National Bank, Ashram Road Branch, Ahmedabad, RTGS/NEFT/IFS Code : **PUNB0017010**.

(07) The last date for submission of offer along with EMD in sealed cover is **27.11.2026 upto 4:00 PM**. After cut-off date and time, no offer shall be accepted without the permission of the Hon'ble High Court of Gujarat.

(08) The offers will be opened in the Office of the Official Liquidator, High Court of Gujarat, Ahmedabad on 01.12.2026 at 12.00 PM and thereafter auction/inter-se-bidding will be held on the same day, when the offerors are requested to remain present to raise/revise their offers upwards. The sale shall be subject to confirmation by the Hon'ble High court of Gujarat

(09) The outcome of the Auction shall be placed before the Hon'ble High Court of Gujarat. It is made clear that the finalization of auction subject to final order that may be passed by the Hon'ble High Court of Gujarat and if required, the Hon'ble Court will conduct manual auction, inter-se bedding between the bidders to fetch maximum price of the property.

(10) This sale is subject to confirmation by the Hon'ble High Court of Gujarat, the Official Liquidator with the sanction of the Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.

(11) This sale Notice may be treated as a Public Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation.

(12) The Inspection of the above assets of the Company will be held on **23.11.2026 between 11:30 AM to 4:00 PM** for prospective/intending buyer at aforesaid premises.

Phone No.: (079) 2658 1912
Email :- ol-ahmeadabad-mca@nic.in

Date :-13.11.2026

(PANKAJ SRIVASTAVA)ICLS
OFFICIAL LIQUIDATOR FOR & ON BEHALF OF SALE COMMITTEE OF M/S. ALPS BPO SERVICES LTD. (IN LIQN.)
HAVING HIS OFFICE AT 3RD FLOOR, "CORPORATE BHAWAN", B/H. ZYDUS HOSPITAL, THALTEJ, AHMEDABAD.